

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1706

ANSWERED ON:30.11.2009

SOCIAL SECURITY FOR UNORGANISED WORKERS

Ahir Shri Hansraj Gangaram;Hassan Dr. Monazir ;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has come out with a policy on social security for workers in the unorganized sector;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to spread the awareness about the same in the country including rural areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The Government has enacted 'the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution of National Social Security Board which shall recommend formulation of social security schemes viz., life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Central Government. The Act provides for setting up of Workers Facilitation Centres to perform functions including dissemination of information on social security schemes for unorganised workers.